

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 578 OF 2011

DINESH Appellant (s)

VERSUS

STATE OF HARYANA Respondent(s)

Date: 16/04/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s) Mr. Rishi Malhotra, Adv.

For Respondent(s) Mr. Ramesh Kumar, Adv.
Mr. Kamal Mohan Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

After hearing learned counsel for the parties
at considerable length, the Court reserved its
verdict.

(Usha Bhardwaj)
A.R.-cum-P.S.)

[Sneh Lata Sharma]
Court Master